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# The Orissa Gazette

## EXTRAORDINARY

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CUTTACK, FRIDAY, MARCH 13, 1942.

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HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

*The 13th March 1942.*

**No. 694-C.**—Whereas the Provincial Government consider it expedient to regulate the entry of persons into the area hereinafter mentioned ;

Now, therefore, in exercise of the powers conferred by rule 8 of the Defence of India Rules, the Governor of Orissa is pleased to declare the military lands of the villages of Srikona and Chandipore measuring 512·07 and 95·37 acres respectively, adjoining the Proof Station at Chandipore in the Balasore district, including the foreshore, to be a protected area with effect from the 16th day of March 1942; and to specify the Superintendent of the Proof Station and the Superintendent of Police, Balasore, as authorities who may grant permits to be in the said area.

By order of the Governor,

J. BOWSTEAD,

*Additional Secretary to Government.*